

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2881
ANSWERED ON:30.03.2012
MEGA POWER PROJECTS
Namdhari Shri Inder Singh

Will the Minister of POWER be pleased to state:

- (a) whether a mega power project of 2000 mega watt at Karnapura in Tandwa block of Jharkhand has been awaiting approval for more than a decade;
- (b) if so, the details and reasons therefor;
- (c) whether more than 2000 hectares of land acquired from the public for this purpose is being encroached upon; and
- (d) if so, the reasons of delay in implementation of the project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a), (b) & (d): Yes, Madam. The project site location of North Karanpura Super Thermal Power Project (NKSTPP) Tandwa Block of Jharkhand was finalized in July, 2003. However, Ministry of Coal raised the matter of site location on the issue of coal bearing area and requested to relocate the site. Several meetings took place between Ministry of Power and Ministry of Coal to resolve the issues. As the matter could not be resolved between the two Ministries it was referred to Group of Ministers (GOM) by the Cabinet Committee on Infrastructure (CCI). The GOM in its meeting held on 01.03.2012 has recommended that plant will be set up at the proposed site with safeguards.

(c) : Approx 1475 acres of land are in possession of NTPC. Illegal construction of around 120 houses was noticed which has been reported to District Authorities by NTPC. Further, it has also been noticed that in around 5-10 % area, seasonal / temporary farming is under taken by the villagers.